

O. A. T. A. M. P. No. 732 / 1989Gajraj Singh

Versus

Uda SoraDrDate of
Order

Orders

This application filed up 19 of the AT Act 1985 has been scrutinised. It is DB Case & belongs to Jaipur Bench. It to send to cashier, Jodhpur. It has following defects:

① English translation of annexures not filed.

② Para no-10 left blank.

for
12/9

Defect no 2 removed, defect no-1 is to be considered by the court

for
13/9

13.9.89. Mr. N. K. Mishra, for petitioner
Register & Put up in Court for
admission on 14.9.89.

moved to 14/9/89
N. K. Mishra

for
REGISTRAR
C.A.T., JAIPUR.

14/9/89

Mr. N. K. Mishra counsel for
applicant

The learned counsel for the applicant seeks permission to withdraw the Application. The Application is dismissed as withdrawn.

(Kaushal Kumar)
Vice Chairman

Received copy of order dated 14.9.89